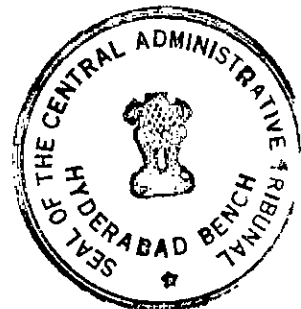


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

RA 63/99 in OA 1264/97

DATE OF ORDER : 23.9.1999



Between :-

- | | |
|----------------------|----------------------|
| 1. LGK Rao | 9. VV Phani Kumar |
| 2. Smt.N.K.M.Lakshmi | 10.N.Viswanathan |
| 3. S.B.Kulkarni | 11.V.Chandrasekhar |
| 4. V.Krishnamachari | 12.K.Visweswara Rao |
| 5. M.R.Murthy | 13.AB Chakbrothy |
| 6. K.Rama Mohan | 14.Ranga Krishna Rao |
| 7. P.C.Victor Babu | 15.J.Satyanandam |
| 8. Vamana Dongre | |

...Petitioners/Applicants

And

1. The Union of India rep. by its Secretary,
M/o Personnel & Training, New Delhi.
2. The Financial Advisor (Defence Services),
M/o Defence (Finance), New Delhi.
3. The Controller General of Defence Accounts,
RK Puram, New Delhi.
4. The Controller of Defence Accounts,
Staff road, Sec'bad-9.

... Respondents/Respondents

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Counsel for the Applicants : Shri A.V.Sarma

Counsel for the Respondents : Shri V.Vinod Kumar, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

[Signature]

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[Signature]

... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri A.V.Sharma, counsel for the Applicants and
Sri V.Vinod Kumar, learned Standing Counsel for the Respondents.

2. The contentions raised in this Review Application are
same as in R.A.60/99 which is disposed of today. For the
reasons stated therein, this R.A. is also dismissed. No
costs.

केस संख्या	RA-63/99
CASE NUMBER	04-1264/99
नर्णय का तारीख	29/9/99
Date of Judgement	
प्रति तय्यार किया गया दिन	6/10/99
Copy Made Ready on	
जनभाग अधिकारी (न्यायिक) उप रजिस्ट्रार (न्यायिक) Section Officer (J)/Dy. Registrar	